

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 360 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 19th March, 2014

This is to inform you that the Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, Indore, is organizing 6 days "Training on Mediation" programme between **24-30 March, 2014, at Indore.**

Hon'ble the Chief Justice and Patron-in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Indore, Dhar, Sehore, Dewas, Barwapi, Mandleshwar, Khandwa and Burhanpur** (34 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(VED PRAKASH)
✓ REGISTRAR GENERAL

Endt. No. 361 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 19th March, 2014

Copy forwarded to:-

1. Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
2.
 1. Shri Arun Kumar Sharma, XIII A.D.J., Indore.
 2. Shri Avinash Kumar Khare, I A.D.J., Mhow, District Indore.
 3. Shri Ramesh Kumar Soni, III A.D.J., Indore.
 4. Shri Avnindra Kumar Singh, A.S.J., Special Court No.6, under Electricity Act, 2003, Indore.
 5. Shri Prem Kumar Sinha, XII A.D.J., Indore.
 6. Shri Pradeep Mittal, V A.D.J., Indore.
 7. Shri Deepak Gupta, A.D.J., Kannod, District Dewas.
 8. Ku. Neena Ashapure, II A.D.J., Dhar.
 9. Shri Hitendra Singh Sisodiya, I A.D.J., Barwani.
 10. Shri Sanjeev Shrivastava, III A.D.J., Khandwa.
 11. Shri Sanjay Krishna Joshi, II AJ to I A.D.J., Sehore.
 12. Shri Mahendra Kumar Jain, VI A.D.J., Indore.

13. Shri Zakir Hussain, III A.D.J., Khargone, District Mandleshwar.
14. Shri Iqbal Khan Ghauri, II A.D.J., Indore.
15. Smt. Usha Gedam, I A.D.J., Mandleshwar.
16. Shri Ashvaque Ahamad Khan, I A.D.J., Dhar.
17. Shri Rajendra Kumar Dashora, II A.D.J., Khandwa.
18. Shri Gangacharan Dubey, II C.J.Cl.-I & ACJM, Khandwa.
19. Shri Masood Arshad Khan, I C.J.Cl.-I & ACJM, Mhow, District Indore.
20. Shri Dileep Gupta, III C.J.Cl.-I, Indore.
21. Shri Raghvendra Singh Chauhan, V C.J.Cl.-I, Indore.
22. Dr. Smt. Shubhra Singh, III C.J.Cl.-I, Dewas.
23. Shri Pradip Rathore, C.J.Cl.-I, Sanwer, District Indore.
24. Shri Ayaz Mohd., III AJ to I C.J.Cl.-I, Sehore.
25. Shri Satish Chandra Malviya, C.J.Cl.-I, Ashta, District Sehore.
26. Shri Vivek Saxena, AJ to C.J.Cl.-I, Barwaha, District Mandleshwar.
27. Shri Aadesh Kumar Jain, C.J.Cl.-I, Bagli, District Dewas.
28. Ku. Vinita Bhatnagar, III C.J.Cl.-I, Khargone, District Mandleshwar.
29. Shri Rajendra Kumar Patidar, C.J.Cl.-I, Sendhwa, District Barwani.
30. Shri Aman Singh Bhuriya, I C.J.Cl.-II, Badnawar, District Dhar.
31. Shri Surya Prakash Sharma, II C.J.Cl.-II, Burhanpur.
32. Smt. Natasha Shaikh Patel, I C.J.Cl.-II, Dhar.
33. Shri Agnindhra Kumar Dwivedi, III C.J.Cl.-II, Barwani.
34. Ku. Namita Borasi, III C.J.Cl.-II, Khandwa.

With a direction to participate in the 6 days "Training on Mediation" programme between 24-30 March, 2014, at Indore.

3. District and Sessions Judge, **Indore / Dhar / Sehore / Dewas / Barwani / Mandleshwar / Khandwa / Burhanpur** for information and necessary action.
 - **The District & Sessions Judge, Indore has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your note sheet dated 13.03.2014.
5. The Director, JOTRI, Jabalpur, for information and necessary action.


19.03.14

(VED PRAKASH)
REGISTRAR GENERAL